

the Minister of FINANCE be pleased to state :

(a) whether the Punjabi Bagh Co-operative Society Ltd., Punjabi Bagh collects lakhs of rupees every year from its members and other sources;

(b) if so, the Income Tax paid by the society during the last three years, year-wise;

(c) whether the Government have also investigated into the matter of lavish expenditure made by this society on various celebrations and other activities;

(d) if so, the outcome thereof;

(e) if not, whether the Government have received several complaints against non-payment of Income Tax, mismanagement of funds and excessive expenditure in celebrations by this co-operative society; and

(f) if so, the steps being taken by the Government to regularize the IT payment and keep a vigil on the excessive expenditure by the society?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (f). The information is being collected and will be laid on the Table of the House.

Maintenance Facilities of Planes

3514. SHRI MANABENDRA SHAH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the maintenance facilities for aircraft available with each of the public sector and private sector airlines;

(b) the plans drawn by each carrier alongwith the details of the stations, financial outlay and the facilities being raised in both the sectors alongwith the advantages in short and long term; and

(c) the manner in which Air Taxi Operators were meeting this requirement individually for the last two years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Air India Ltd. and Indian Airlines Ltd. have full fledged maintenance facilities for the type of aircraft operated by them.

The private sector scheduled airline operators have established maintenance facilities for routine and major maintenance. Some of the airlines use the facilities of other approved agencies in India and abroad for higher checks.

(b) East West Airlines is in the process of establishing overhaul facilities at Madras for overhauling of components installed on B737-200 aircraft. However, no concrete proposal has been received by DGCA for grant of approval. Other than the above, no other scheduled operator including Indian Airlines and Air India have proposed to raise additional facilities for maintenance of

aircraft. The financial outlay of East West Airlines is not known.

(c) : All scheduled airlines operators were required to establish minimum maintenance facilities upto Flight Release Inspection at their own bases which was complied with. For higher checks, these operators had been using the facilities of agencies in India or abroad with the approval of DGCA. However, recently most operators have established certain facilities for higher inspections within the country.

Welfare Scheme for Migrant Labour

3515. SHRI DEVENDRA PRASAD YADAV:

SHRI CHHEDI PASWAN:

Will the Minister of LABOUR be pleased to state the details of welfare measures introduced by the Government for migrant labourers serving in different parts of the country especially in agricultural sector and other unorganised sectors?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): Statutory benefits available to inter-State migrant workers include payment of minimum wages, displacement and journey allowance and prescribed free medical facilities, protective clothing and suitable residential accommodation. However, no distinction between local and migrant labour is made for the implementation of welfare schemes for workers.

Illegal Imports

3516. SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state :

(a) whether it has come to the notice of the Government that the customs officials at Bangalore allowed on a large scale the imports of second-hand diesel engines and spices, including poppy seeds, in the past year after accepting grossly under-valued prices;

(b) if so, the details thereof;

(c) the extent of revenue loss caused to the Government as a result thereof; and

(d) the action taken against the customs officials involved in this fraud?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) It has been brought to the notice of the Government that there have been some irregularities in the Bangalore Custom House in clearing certain items import is restricted or require licence under the provisions of the Customs Act, 1962. The Government is reviewing these cases for appropriate action under the law.

(b) 22 consignments of second-hand diesel engines, 1 consignment of Cassia, 9 consignments of Poppy Seeds and 6 consignments of Orange Oil have been noticed by the Government.

(c) In the case of imports without a licence at Bangalore, irregularities have been detected and the duty, redemption fine and penalty have been collected.

(d) Investigation is under progress to determine the adequacy of the fine and penalty imposed and fix the responsibility, if any, of the officials concerned.

[Translation]

Reserved Posts

3517. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of FINANCE be pleased to state:

(a) the number of reserved posts of Scheduled Castes and Scheduled Tribes lying vacant in the banks, Life Insurance Corporation of India, Customs and Income Tax Department; and

(b) the time by which these posts are likely to be filled up by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b). As per available information, data in respect of public sector banks and financial institutions is as under:-

(Data Provisional)

Cadres	Backlog as on 1.4.1995		Identified for clearance through Special Recruitment Drive 1995 upto 30.11.1995	
	SC	ST	SC	ST
Officers	168	132	100	86
Clerical	754	710	274	250
Sub-staff	331	778	150	294

Information in respect of other Offices referred to in the Question is being collected and will be laid on the Table of the House.

Indian Banks in Foreign Countries

3518. DR. P.R. GANGWAR : Will the Minister of FINANCE be pleased to state:

(a) the number of the Indian Banks functioning abroad, country-wise;

(b) whether the capital base of these banks in the foreign countries is still low;

(c) if so, the reasons therefor; and

(d) the measure being taken by the Government to improve the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) The number of Indian banks functioning abroad countrywise as reported by the Reserve Bank of India (RBI), is given below.

Name of the country	Number of Indian Banks	Name of the country	Number of Indian Banks
U.K.	6	Bahamas	2
U.S.A.	3	Belgium	2
Japan	2	South Korea	
Hongkong	4	Channel Island	
France	2	Bangla Desh	
Germany	1	Thailand	
Singapore	5	Panama	
Fiji Island	1	Maldives	
Mauritius	1	Kenya	
Sri Lanka	3	Gayman Island	
Oman	1	(West Indies)	
U.A.E.	1	Guyana	
Bahrain	1	Seychelles	

(b) and (c). RBI has reported that the capital base of the Indian banks at overseas centres is maintained depending on the minimum capital requirements of the host country regulatory authorities. RBI has further stated that as and when banks are required to remit capital abroad, based on minimum capital requirements, the same is permitted by it. However, the banks would not be able to strengthen their capital base abroad freely since the rupee is not convertible on the capital account. The banks' capital base at the head office level is maintained at the required level based on the global balance sheet.

(d) With a view to strengthen the capital base of the banks abroad, banks are permitted to retain their profits earned at overseas centres whenever such requests are received from the banks.

[English]

Curb on Crime activities in Banks

3519. SHRI BALRAJ PASSI : Will the Minister of Finance be pleased to state :

(a) whether the Central Bureau of Investigation has demanded that the bank managers be placed under an obligation to render reports on all heavy transactions and suspicious accounts to help curbing activities of organised crime syndicates as reported in the *Economic Times* dated August, 2, 1995;

(b) if so, the details thereof; and

(c) the reaction of the Government thereon?